

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 60  
**MA 497/2018 IN CP 565/2017**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **28.11.2022**

NAME OF THE PARTIES: -**Winning Moves International Ltd.**

**V/s**

**Winning Moves Toys & Games Pvt. Ltd. & Anr.**

*Appearance (via video-conference):*

For Applicant : Adv. Dikshat Mehra, Adv. Unnati  
Vijay I/b Rajani Associates

For Respondent : None present

Section 271(e) of the Companies Act, 2013

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**ORDER**

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on Board on 25.01.2023

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)

Jagdish